

DIVISION BENCH
COURT - II

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/94(KB)2021
IA(I.B.C)/979(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

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|------------------|---|
| IN THE MATTER OF | CANARA BANK VS SIMPLEX INFRASTRUCTURES LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance (via video conferencing/physically)

Ms. Aparajita Ghosh, Adv.] For the Financial Creditor

Mr. Joy Saha, Sr. Adv.] For the Corporate Debtor
Mr. Pankaj Agarwal, Adv.]
Ms. Muskan Agarwal, Adv.]

ORDER

1. Learned Counsel for the Financial Creditor present. Learned Senior Counsel for the Corporate Debtor present.
2. **IA(I.B.C)/979(KB)2024:**
 - a. Heard both the learned Senior Counsel/Counsel for the parties. **Reserved for orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**